

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVI KUMAR DURAISAMY MEMBER - (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 22.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No. 310/9/HDB/2017
NAME OF THE COMPANY	Aliens Developers Pvt. Ltd
NAME OF THE PETITIONER(S)	Nirupam Biswas & Another
NAME OF THE RESPONDENT(S)	Aliens Developers Pvt. Ltd (02) Others
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

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Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Shri. K. R. Kumar	Senior Counsel		
Shri. V. Appa Rao	Counsel	9866709054	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Raja Sripathi Rao	Counsel	9948221662	P. Phyl

Heard Shri K. Ravindra Kumar, Ld. Senior Counsel along with Shri V. Appa Rao, Ld. Counsel for the Petitioners and Shri P. Raja Sripathi Rao, Ld. Counsel for the Respondent.

Post the case on 26.02.2018.

Member (T)

Member (J)